

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.SR/3979/9/HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Jagriti Dawar & another
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Ltd & (02) Others
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s	Designation	E-mail & Telephone No.	Signature
V. Appa Rao	Counsel	9966709054	lunke
PV Rama Rao	Counsel	8019564704	Charles

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			in the

<u>ORDER</u>

Heard. Shri V.Appa Rao; Shri P.V.Rama Rao, Ld. Counsels for Petitioner. None appeared for Respondent.

At the request of Counsels, case is posted to 01.12.2017.

Member (T)

Member (J)

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